MINISTRY OF CORPORATE AFFAIRS
NOTIFICATION

New Delhi, the 15th March, 2019

S.O. 1382(E)—In exercise of the powers conferred by sub-section (1) of section 8 read with sub-section (1) of section 10 of the Competition Act, 2002 (12 of 2003), the Central Government, vide office order No. Comp-05/9/2018-Comp-MCA dated the 11th December, 2018, appointed Ms. Sangeeta Verma as Member

1760GI/2019
of the Competition Commission of India, with effect from the 24th December, 2018 (Afternoon) for a period of five years or till 65 years of age, or until further orders, whichever is the earliest.

2. The terms and conditions of her service shall be governed by the Competition Commission of India (Salary, Allowances and other Terms and Conditions of Service of Chairperson and other Members) Rules, 2003.

[F. No. 05/9/2018-Comp-MCA]

K.V.R. MURTY, Jt. Secy.